

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/37/2016  
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others  
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited  
& 5 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYASHANILAR R. AS HOKUMIAR	Counsel For Respondents 1, 3-6	

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Matter is adjourned by giving final opportunity to the Petitioner for causing his appearance on the next date of hearing failing which appropriate order will be passed. Put up on **15.11.2017 at 10.30 A.M.**

-sd/-  
MEMBER (TECHNICAL)  
ghk

-sd/-  
MEMBER (JUDICIAL)